

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 490
TO BE ANSWERED ON FEBRUARY 06, 2018
PROJECTS UNDER SMART CITY MISSION

No. 490 DR. SHRIKANT EKNATH SHINDE:
DR. PRITAM GOPINATH MUNDE:
SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:
SHRI DHARMENDRA YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the duration of smart city mission is five years from 2015-16 and if so, the details thereof;
- (b) whether it is a fact that 72% of the identified projects under smart city mission are still at the stage of preparation of detailed project report;
- (c) if so, the manner in which the Government would be able to complete its mission with the slow pace of progress;
- (d) whether the State Governments have failed to provide matching contribution for implementation of projects under smart city mission;
- (e) if so, the reasons therefor;

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- (f) whether the State Governments have requested the Union Government to increase the percentage of the Central contribution for smart city mission;
- (g) if so, the reaction of the Union Government thereto; and
- (h) the steps taken by the Union Government to complete the smart city mission within the schedule time-frame?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a): The duration of the Smart Cities Mission is five years i.e. from Financial Year 2015-16 to Financial Year 2019-20. The Mission may be continued thereafter in the light of an evaluation to be done by this Ministry and incorporating the learnings into the Mission.
- (b)& (c): Smart Cities were selected on the basis of a competition in four Rounds. The progress of implementation (including preparation of Detailed Project Reports) depends on the Round of selection. It takes around 15-18 months from the date of selection to call tenders. For Cities selected in Round 1 (January 2016), where 18 months have lapsed, about 49% of the projects are in DPR stage. In Round 2, nearly all the cities have set up Special Purpose Vehicles (SPVs) and Project Management Consultants (PMCs). Round 3 and Round 4 cities have recently been selected and are in the process of establishing SPVs and procuring

PMCs. The progress is as planned as it takes around 15-18 months to call for tenders from the date of selection of a city as Smart City.

- (d)&(e): Out of 27 States (60 Smart Cities) to which the Government of India grant has been released by this Ministry, 18 States (49 cities) have transferred funds fully or partially in response to release made by the Government of India.
- (f)&(g): Some of the State Governments such as Himachal Pradesh, Meghalaya, Tripura, Nagaland and Uttarakhand have requested for changing the funding pattern to 90(centre):10(State). Their requests were not agreed to by the Ministry of Housing and Urban Affairs.
- (h): The implementation of the Smart Cities Mission is being done by a city level Special Purpose Vehicle (SPV). Regular monitoring by this Ministry is being done through Video Conference, webinar and meetings at State level alongwith handholding support to speed up preparation of Detailed Project Reports (DPRs), calling tenders and implementation on ground.
